The Gujarat Homoeopathic (Regulations, Examinations, Degrees Etc.) Validation Act, 1978

27 of 1978

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Separate paging is given to this Part in order that it may
be filed as a separate compilation.

PART IV

Acts of the Gujarat Legislature and Ordinances promulgated and
Regulations made by the Governor.

The following Act of the Gujarat Legislature having been assented to by the
Governor on the 4th September, 1978 is hereby published for general information.

S. L. TALATI,
Secretary to the Government of Gujarat,
Legal Department.

GUJARAT ACT NO. 27 OF 1978.

(First published after having received the assent of the Governor in the

AN ACT
to validate the Gujarat Homoeopathic Regulations, 1969, examinations held
thereunder and degrees, diplomas, certificates or any like awards
conferred in pursuance of such examinations.

It is hereby enacted in the Twenty-ninth Year of the Republic of India as
follows:—

1. This Act may be called the Gujarat Homoeopathic (Regulations, Examina-
tions, Degrees etc.) Validation Act, 1978.

2. The Gujarat Homoeopathic Regulations, 1969 purported to have been made
by the Council of Homoeopathic System of Medicine, Gujarat, under section 37
of the Gujarat Homoeopathic Act, 1963, every examination held in accordance
with the said regulations and every degree, diploma, certificate or other like award
conferred upon those who passed such examination, before the commencement

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of the Gujarat Homoeopathic (Regulations, Examinations, Degrees, etc.) Validation Ordinance, 1978, shall be deemed to be and to have always been as valid as if the said regulations were made by the Council with the previous sanction of the State Government and were published by the Council in the Official Gazette, as required by the said section 37; and accordingly none of such regulations so made, no examination so held and no degree, diploma, certificate or like award so conferred shall be called in question merely on the ground that the regulations were not made with the previous sanction of the State Government or after having been made were not published in the Official Gazette.

3. The Gujarat Homoeopathic (Regulations, Examinations, Degrees, etc.) Validation Ordinance, 1978 is hereby repealed.